

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.03.2018.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP(IB) No. 48/BB/2018	For compliance of office objections raised by Registry	A Murali Advocate	Rule 6 of I&B	Vishwas Concrete Pvt Ltd	Pranee Infrastructures Pvt Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

FOR ARJUN. PERIKAL
G.K. BHAVANA
9845435654

Petitioner.



ORDER

Counsel for petitioner company/operational creditor is present. She has filed compliance report. Registry to verify and put up. List it on 22.03.2018.


MEMBER (J)